

(e) Central assistance granted to Rajasthan for the first three years of the Seventh Plan period under all the schemes is as given below:

(Rs. in lakhs)

<i>Years</i>	<i>Central Assistance Granted</i>
1985-86	1195.99
1986-87	2304.17
1987-88	2076.75 (Allocated)

Afforestation Programme

4894. SHRI VIRDHI CHANDER JAIN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the percentage of forests being added or reduced annually in Rajasthan, Gujarat and Haryana;

(b) the specific programme being implemented in this regard; and

(c) the success of the desert development programme in Rajasthan, Gujarat and Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) (i) As per National Remote Sensing Agency mapping during 1972-75 and 1980-82, the percentage reduction of forest area in Rajasthan, Gujarat and Haryana has been 47.12, 46.53 and 47.02 representing a reduction of 5,32,200 ha, 4,40,200 ha and 35,600 ha respectively.

(ii) No survey has been undertaken to assess the percentage of forests being added or reduced annually in Rajasthan, Gujarat and Haryana.

(iii) During the last three years, progress of afforestation in these States is given below:

<i>State</i>	<i>Afforestation in hectares</i>			
	<i>1984-85</i>	<i>1985-86</i>	<i>1986-87</i>	<i>Total of three years</i>
Rajasthan	41578	47900	67050	1,56,528
Gujarat	145170	124850	113550	3,83,570
Haryana	48375	46850	37080	1,32,305

(b) Apart from State Sector Schemes of afforestation, a Centrally sponsored scheme namely, "Rural Fuelwood Plantation and Afforestation of Eco-Sensitive Non-Himalayan Areas" is being implemented. In addition, Afforestation Schemes are taken up under the National Rural Employment Programme (NREP), the Rural Landless Employment Guarantee Programme

(RLEGP), Desert Development Programme (DDP) and Drought Prone Area Programme (DPAP).

(c) Achievements under forestry and pasture in Rajasthan, Gujarat and Haryana under Desert Development Programme are given below:

(In hectares)

<i>State</i>	<i>VI Plan</i>	<i>1985-86</i>	<i>1986-87</i>
Rajasthan	42163	13503	8792
Gujarat	11623	2043	2087
Haryana	11362	3014	1707

Smuggling of Heroin to Pakistan In Districts of Rajasthan

4895. SHRI VIRDHI CHANDER JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether smuggling of goods especially heroin and charas is continuing on a large scale in districts of Jaisalmer and Jodhpur, Barmer, Bikaner and Ganganagar of Rajasthan bordering Pakistan;

(b) if so, details of goods seized in these border districts in Rajasthan during the period April, 1985 to June, 1987; and

(c) steps taken to curb smuggling activities there and the results achieved?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Reports received indicate that the area continues to be vulnerable to smuggling of heroin and charas, besides other contraband goods.

More than 1760 kgs. of heroin and 2740 kgs. of charas have been seized from April, 1985 to June, 1987 in these border districts of Rajasthan.

(c) Government have initiated various aggressive counter-measures against drug-trafficking which include strengthening of the preventive and intelligence machinery,

adoption of a liberalised reward scheme for officers and informers, increased co-operation between various drug-law enforcement agencies, bilateral co-operation, etc. As a result, large quantities of drugs have been seized by enforcement authorities specially of drugs have been in Rajasthan Sector of Indo-Pak border.

Kit Culture

4896. SHRI P. PENCHALLIAH: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to end the 'kit culture'; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(b) A close scrutiny is made of the Phased Manufacturing Programme (PMP) to ensure that in-depth manufacture is only allowed. Except for a very small quantity required for the purpose of training, Semi-Knocked Down (SKD) kits are not proposed to be allowed. Further, the import-export policy has been modified by transferring the entry relating to import of kits/sub assemblies from Appendix-3A to Appendix-2B i.e.